

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28th October, 2024

No~~299~~/A: The services of Mr. Manoj Prasad, Director, Judicial Academy Jharkhand, Ranchi are hereby recalled from the State Government and on repatriation to the parent department Hon'ble the Chief Justice has been pleased to appoint Mr. Prasad as Registrar General, High Court of Jharkhand, Ranchi w.e.f. 05.11.2024.

By order of the Court,
Sd/-(Nikesh Kumar Sinha)
Registrar General

Memo. No. 5105 /Apptt. Dated Ranchi, the 28th October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Director, Judicial Academy Jharkhand/ The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Officer concerned for information and needful .


Registrar General 28.10.24

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 28th October, 2024

No. 300 /A: Hon'ble the Chief Justice has been pleased to appoint Mr. Ram Sharma, Principal District & Sessions Judge, Dhanbad as Registrar (Administration), Jharkhand High Court, Ranchi w.e.f. 05.11.2024.

Further, Mr. Sharma will be the in-charge of the office of Registrar (Vigilance).

By order of the Court,
Sd/- (Nikesh Kumar Sinha)
Registrar General

Memo. No. 5106 /Apptt. Dated Ranchi, the 28th October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Officer concerned for information and needful .


28.10.24
Registrar General

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 28th October, 2024

No. 301 /A: Hon'ble the Chief Justice has been pleased to appoint Mr. Satya Prakash Sinha, Principal District & Sessions Judge, Hazaribagh as Registrar (Establishment), High Court of Jharkhand, Ranchi w.e.f. 05.11.2024.

By order of the Court,
Sd/-(Nikesh Kumar Sinha)
Registrar General

Memo. No. 5107 /Apptt. Dated Ranchi, the 28th October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi / the Officer concerned for information and needful .


28.10.24
Registrar General

JHARKHAND HIGH COURT, RANCHI

NOTIFICATION

THE 28th October, 2024

No. 303 /A: Hon'ble the Chief Justice has been pleased to appoint Mr. Nikesh Kumar Sinha, Registrar General as Registrar (Judicial), High Court of Jharkhand, Ranchi w.e.f. 05.11.2024.

By order of the Court,
Sd/- (Nikesh Kumar Sinha)
Registrar General

Memo. No. 5109 /Apptt.

Dated Ranchi, the 28th October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful .


28.10.24
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 28th October, 2024

No. 304/A: Hon'ble the Chief Justice has been pleased to appoint /post Mr. Kaushal Kishor Jha No.-II, Registrar (Establishment), High Court of Jharkhand, Ranchi as OSD to Hon'ble the Chief Justice w.e.f 05.11.2024.

By order of the Court,
Sd/- (Nikesh Kumar Sinha)
Registrar General

Memo. No. 5110 /Apptt. Dated Ranchi, the 28th October, 2024

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Administration) I/c/ the Registrar (Establishment)/ the Registrar (Vigilance) I/c /the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars (Judicial & Non-Judicial) / Deputy Registrar-cum-PPS I/c to Hon'ble the Chief Justice / All the Deputy Registrars (Judicial & Non-Judicial) / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars (Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful .


Registrar General